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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. Nos. 203-A/2016, 203-B/2016, 203-C/2016
In TP No. 203/397-398/NCLT/AHM/2016 (New)
C.A. Nos.216/2016, 227/2014, 228/2014
In C.P. No. 27/397-398/CLB/DL/1995 (Old)**

Coram:

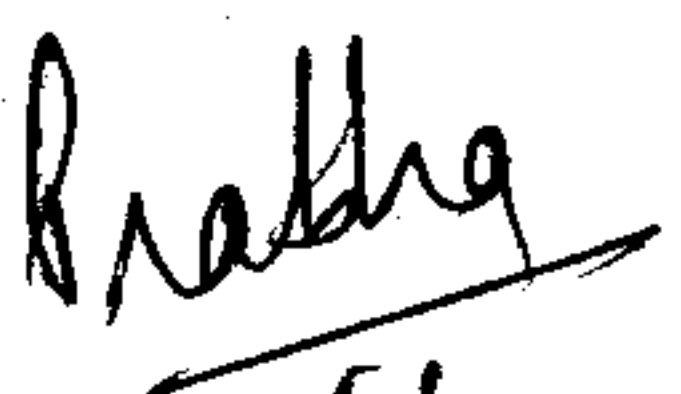
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017**

Name of the Company: J.P Srivastava & Sons (Rampur) Pvt. Ltd.
V/s.
Gwalior Sugar Company Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Adv, Prabha Prasad	Adv	R 1, 3, 6, 7, 8, 10	
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2.

ORDER

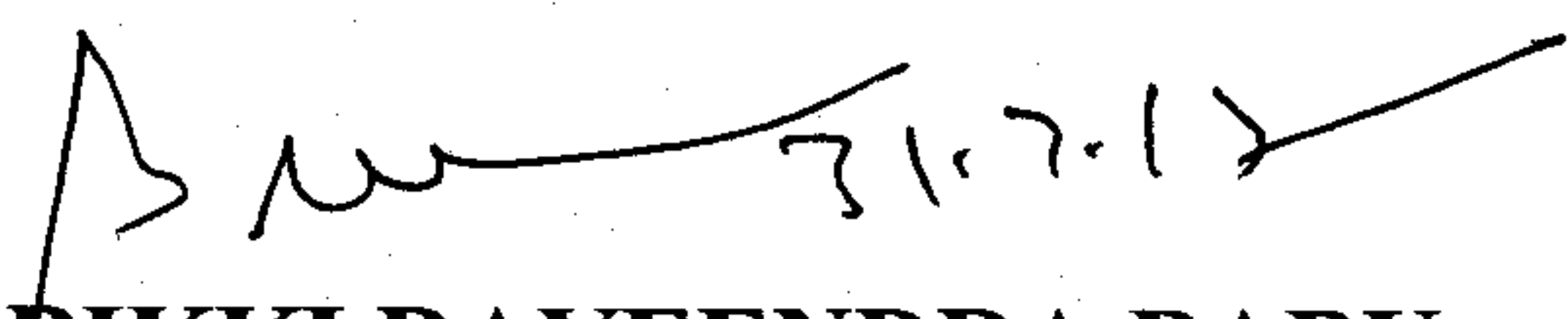
None present for Original Petitioners. Learned Advocate Ms. Prabha Prasad i/b Trivedi & Gupta present for Original Respondents no. 1, 3, 6, 7, 8 and 10.

Heard learned Counsel for Applicant.

Applicant is directed to issue notice of date of hearing to the Respondents in the application and file proof of service.

Applicant to state whether appeal is filed or not.

List the matter on 07.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 31st day of July, 2017.